

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : YOGESH RAGHAV V/S SAMPRASH FOODS LTD.

SECTION : 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. AKHILENDRA SINGH, ADV.

COUNSEL FOR RESPONDENT : SH. ABHISHEK KUMAR, ADV.

CP NO.(IB)324/ALD/2019

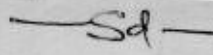
The matter was taken up today through Video Conferencing.

None present online on behalf either of the parties today.

A perusal of the earlier orders of this Court dated 22.03.2021 as well as 15.07.2021 shows that on the said dates also, none was present.

Accordingly, the present petition is dismissed for non-prosecution.

Dated : 16.08.2021



**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

Typed by :
Kavya Prakash Srivastava
(Stenographer)